NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 32/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava V/s. M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

<u>S. No. NAME DESIGNATION SIGNATURE</u> Rohm Los Comm M Abbas Manduenede Comme for Afril Ho Rome Partion.

ORDER TCP 32/111/NCLT/MB/MAH/2010

At request of the parties, list this matter on 9.10.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASHKUMAR Member (Judicial)